

Name of the Corporate Debtor: FIPOLA RETAIL (INDIA) PRIVATE LIMITED; Date of Commencement of CIRP: 03-05-2023; List of Creditors as on: 16-08-2023; Name of IP: SUDHIR GS; Process Number: 1; Last 5 digit of registration number: 14183

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	12	334909156	12	207122831	40.96	0	104725205	23061120	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	89	12311387	0	0	0.00	0	329851	11981536	Annexure 6
7	Operational creditors (Government Dues)	4	37371416	2	31044094	6.14	0	0	6327322	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	132	289762129	104	188359156	37.25	0	4899725	96503248	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	9	101746796	9	79188409	15.66	0	0	22558387	Annexure 9
Total		246	776100884	127	505714490	100.00	0	109954781	160431613	